## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No.  | T.P. No. | Purpose     | Section         | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-------------|-----------------|--------------------------------|
| CP(IB) No.63/<br>BB/2017 | -        | For hearing | Rule-7 of<br>IB | Olive Lifesciences Pvt. Ltd.   |

| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER         | REPRESENTATION TO WHOM | SIGNATURE REPRESENTATION TO WHOM |  |  |
|--|------------------------|----------------------------------|--|--|
| ANUPAMAKERISAR<br>KEYSTONE PARTNEH<br>9449041400 |                        |                                  |  |  |
| HN. VASUDEVAN                                    | for COC.               | J Hw                             |  |  |
| 9046806822                                       |                        |                                  |  |  |

## ORDER

Counsel for Committee of Creditors is present. He has already filed I.A 149/17 for passing order to change the IRP appointed in this case. List it for orders on 27/11/2017.

Member (T)

Member (J)